



0194-2506706 (Ext)
0191-2566128 (Ext)

**Government of Jammu and Kashmir,
Civil Secretariat, Revenue Department.**

**Notification
Srinagar, the 24th July, 2019**

11.-In exercise of the powers conferred by clause (b) of section 3 of the Jammu and Kashmir Grant of Permanent Resident Certificate (Procedure) Act, 1963 (Act XIII of 1963) and in supersession of all previous notifications issued in this behalf, the Government hereby appoint Mr. Gulzar Ahmad Bhat, KAS, Additional Deputy Commissioner, Anantnag, to be the competent authority for purposes of the Act, within the territorial jurisdiction of Tehsil Anantnag and Shangus of District Anantnag.

By order of the Government of Jammu and Kashmir.

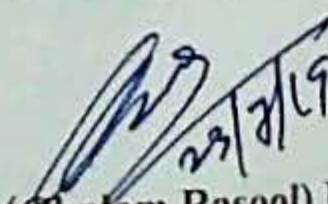
Sd/-

(Shahid Anayatullah) IAS
Commissioner/Secretary to Government,
Revenue Department

Dated: - 24 -07- 2019

Rev/LB/02/2017

- to the:-
- Financial Commissioner, Revenue, J&K, Srinagar.
 - Divisional Commissioner, Kashmir
 - Secretary to Government, General Administration Department..
 - Secretary to the Government, Department of Law, Justice and Parliamentary Affairs (With 7 spare copies).
 - Deputy Commissioner, Anantnag.
 - Director, Archives, Archeology & Museums, J&K Srinagar/Jammu.
 - SD to Advisor (KS) to Hon'ble Governor for information.
 - Mr. Gulzar Ahmad Bhat, KAS, Addl Deputy Commissioner, Anantnag,
 - Manager Government Press, Jammu/Srinagar, for publication in the Government Gazette.
 - Secretary to Commissioner/Secretary to Government, Revenue Deptt.
 - Website Revenue Department.
 - Notification / Stock file.


(Ghulam Rasool) KAS
Deputy Secretary to Government
Revenue Department